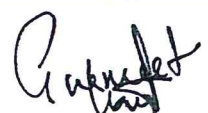
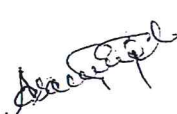


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/346/IB/2018
NAME OF THE PETITIONER(S) : LAQSHYA HYDERABAD AIRPORT MEDIA PVT LTD
NAME OF THE RESPONDENT(S) : UNIVERCELL TELECOMMUNICATIONS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	GURMEET KOUR For Reg P Partners	Respondent	
	A. Sarthiwal, for Petitioner	petitioner	

ORDER

Counsel representing both the parties are present. Counsel for Respondent stated that the talks for settlement are in progress and prayed for time for submitting the outcome of settlement talks. At request, time is enlarged. **Put up on 31.08.2018.**

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)